## Violation of MRTP Act by M[s. TTK and Co.

2688. SHRI PRITHIBI MAJHI: Will the Minister of INDUSTRY be pleased to state.

- (a) whether it is a fact that M/s. TTK and Company is misusing its monopoly of manufacturing and distribution of cetn-doms, which it is manufacturing with 'ihe help of a London Rubber Company;
- <br/><br/>b) whether MRTP Office has recently received complaints against the functioning of the Company in South Delhi area; and
- (c) If so, what are the details thereof and what action Government have taken thereou?

THE MINISTER OP STATE IN THE DEPARTMENT OF INDUSTRIAL DEVELOPMENT (SHRI M. ARUNA-CHALAM): (a) and (b) The Monopolies and Restrictive Trads Practices Commission has received a complaint on 9-12-1985 from M/s. Narang Stores. 14 Laxmibai Nagar Market, New Delhi against Mjs. TTK & Company.

(c) M|s. Narang Stores have alleged that M|s. TTK and Company is selling condoms in th<sub>c</sub> market al a high price and supplying the same to the stockists with a pre-condition that the latter should •sell this item alongwith ?heir other products. When this was objected to by M|s. 'Narang Stores, their dealership was cancelled by M|s. TrK and Company. The said complaint is being looked into by MRTP Commission.

## Joint Venture with Pepsi Cola

2689. SHRI DHARAM CHANDER PRASHANT: Will the Minister of INDUSTRY be pleased to state:

- (a) whether Agro Products Exports <India) Private Limited made an application for a Joint venture with Pepsi Cola;
- (b) whether the Goenka Group of Calcutta is associated with it; and
- (c) if so, why is MRTP not applicable and if not, who are the promoters of this company?

THE MINISTER OF STATE IN THE DEPARTMENT OF INDUSTRIAL DEVELOPMENT (SHRI M. ARUNA-CHALAM): (a) Yes, Sir. The application was rejected by Government.

(b) and (c) There is no indication about association of the Goenka Group in the proposal. The company, M/s. Agro Producfo Exports India Private fed, is to be formed after receipt of Government's approval. The Board of Directors will be formed after incorporation of the new company.

## **Industrial Growth**

SHRI KAPIL VERMA: Will the Minister of INDUSTRY be pleased to state:

- (a) whether there has been a slow down in Industrial growth and a surge in imports in April and May and following the presentation of the budget; if so, the details and reasons thereof; and
- (b) what is the trade deficit this year compared to la-t year and reasons thereof?

THE MINISTER OF STATE IN THE DEPARTMENT OF INDUSTIRAL DEVELOPMENT (SHRI M. ARUNA-CHALAM): (a) and (b) According to CSO provisional index of industrial production available upto August, 1985 and the quick index for September, 1985, the rate of industrial growth during April—September, 1985 was 6.3 per cent over April—September, 1984, India's overall imports recorded a growth of 29.9 per cent during April—July, 1985. The> trade deficit during April—July, 1985 was of the order of Rs. 3079.08 crore as compared to Rs, 1709.55 crores during the corresponding period of 1984.

The rate of industrial growth during the current financial year would have been higher but for lower rate of growth in electricity & mining sectors and certain: factors such as infrastructural constraints, under-utilisation of ctpacities inadequate\* technological upgradation, etc.